

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 26982/2017

(Arising out of impugned final judgment and order dated 05-05-2017 in WP No. 791/1993 passed by the High Court Of Judicature of Allahabad at Lucknow Bench)

B. PHER (DEAD) BY LRS

Petitioner(s)

VERSUS

GANPAT (DEAD) BY LRS & ANR.

Respondent(s)

(IA No.88001/2017-EXEMPTION FROM FILING O.T.)

Date : 27-10-2017 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE S. ABDUL NAZEER

For Petitioner(s) Mr. Uzmi Jameel Husain,Adv.
 Mr. Mohd. Parvez Dabas,Adv.
 Mr. Shakil Ahmed Syed, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

Status quo, obtaining as on today shall be maintained, in the meantime.

(OM PARKASH SHARMA)
AR CUM PS

(RAJINDER KAUR)
BRANCH OFFICER